

**Court-II**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 01 of 2014**

**Dated: 27<sup>th</sup> August, 2015**

**Present: Hon'ble Mr. Justice Surendra Kumar, Judicial Member  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of :**

**Steel Authority of India**

**...Appellant(s)**

**Versus**

**Damodar Valley Corporation & Ors.**

**...Respondent(s)**

Counsel for the Appellant(s) : Mr. Sanjiv Bansal

Counsel for the Respondent(s) : Mr. M.G. Ramachandran  
Ms. Ranjitha Ramachandran

**ORDER**

Learned counsel appearing for the appellant seeks some time for arguments.

Post this matter for hearing on **29<sup>th</sup> September, 2015.**

In the meantime, the parties are directed to file their respective written submissions.

**(I.J. Kapoor)**  
**Technical Member**  
rkt/vg

**(Justice Surendra Kumar)**  
**Judicial Member**